

**In the National Company Law Tribunal, Jaipur**

**CA (A) No. 01/JPR/2018**

**TA No. 04/2018**

**UNDER SECTION 252 OF IBC**

**In the matter of:**

**Jean Lavabre Dominique**

**..... Applicant/Petitioners**

**VS.**

**ROC**

**.....Respondent**

**Order delivered on 13.09.2018**

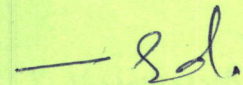
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Anurag Bhatt, Adv.

For Respondent(s) : Parvez Naikwadi, AROC.

**ORDER**

Learned counsel for the appellant as well as learned Assistant Registrar of ROC is present and it is represented by learned AROC that reply to the appeal has been duly filed. In the circumstances, post the matter for inquiry on 11.10.2018.



**(R. Varadharajan)  
Member (Judicial)**